

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. I.A. 2897/2023
I.A. 672/2023
I.A. 2012/2022
IN
C.P.(IB)-1808(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: Jalgaon Janta Sahakari Bank Ltd

V/s.

Desimran Cartons Pvt Ltd.

Appearance:

Adv. Nausher Kohli for the Petitioner and Adv. Rohit Gupta for Liquidator
are present.

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Heard the submissions on both sides. Parties are at liberty to place on record
their written submissions after exchanging a copy on each other. List on
01.05.2024 for written submission.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)